

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
EXCISE APPEAL BRANCH

Date: 29/06/2016

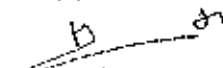
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70300-70301/2016-EX(DIB) dated 27/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 E/MISC/70297/2016	E/3285/2012	COMMISSIONER OF CUSTOMS(PREVENTIVE)- LUCKNOW HALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN..SECTOR-H, ALIGANJ,LUCKNOW,UP
	E/3286/2012	

**Name and Address of
Respondent**

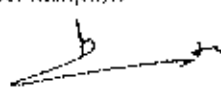
2	STAR STEELS B-11/1, INDUSTRIAL AREA, AMOOSI,LUCKNOW, UP
3	PARVEEN STEELS AZADNAGAR, KANPUR ROAD... LUCKNOW,UP

Other Appellants and Respondents as per Annexure

Copy To

Advocate(s) / Consultant(s):

- 4 Bar Association, CESTAT, Delhi
- 5 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17
- 8 Taxmann Allied Service Pvt. Ltd., 59/32, New Raktak Road, New Delhi-110005
- 9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15
- 10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-3, Sector-10, Faridabad 121003 (Haryana)
- 11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 58
- 13 The ICFAI society, S2, Nagarjuna Hill, Punjagutta Hyderabad -500082
- 14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardoonia Court, Delhi-110032
- 15 C.D.R. 16 Office Copy 47 Guard File


 Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

E/Misc/70297/2016

Appeal No. E/3285/2012-EX(DB), E/3286/2012-EX(DB)

Dated of Hearing/decision: 27/6/2016

C.C.E. & S.T.- Lucknow

Appellant

Vs.

Star Steels, Parveen Steels

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.

Present for the Respondent: None

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Final Order No. 70300-70301/2016

Per: Anil Choudhary



Appeal disposed of as withdrawn, as prayed by Revenue, without entering into merits.

(Dictated and pronounced in the open Court)


**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**


**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

(K. Gupta)

प्रमाणित मूला / Certified True Copy
12.7
न्यायाधीश / Asst. Registrar
आलहाबाद, उत्तर प्रदेश
आलहाबाद / (C.E.S.T.A.T.)
15, एन.ए. रोड, आलहाबाद-211001
आ. नं. 6, भाग, आलहाबाद-211001